stopped. 30 Passengers lost their lives, 6 suffered grievous injuries and 22 passengers sustained simple injuries in this incident.

(c) and (d) Out of the above seven incidents of fire in train, three incidents were inquired into by the Commission of Railway Safety under the Ministry of Civil Aviation and four incidents have been inquired into by the Departmental Enquiry Committees. As per the findings of the Enquiries Committees, out of the above seven incidents, five were caused due to failure of other than railway staff, one accident was caused due to failure of electrical maintenance staff and the final inquiry report in one accident is awaited.

In compliance of the recommendations of Commission of Railway Safety and Departmental Enquiry Committees, railways are consistently using fire retardant materials in coaches as per international standards and drives were launched regarding precautions to be taken in booking of contraband explosives and inflammable goods as per Commercial Rules, intensive check on unauthorised carriage of inflammable materials such as gas cylinders, crackers etc., by passengers in passenger carrying trains, surprise check by railway officials in coordination with Government Railway Police (GRP) and Railway Protection Force (RPF) in trains and at stations to prevent carriage of inflammable materials by passengers. Drive was also launched to check irregularities in loading of parcels in Brake Vans/Parcel Vans and Zonal Railways have been instructed to ensure that the petrol tanks of two wheelers loaded in Brake Vans/Parcel Vans should be empty. Other measures taken to prevent fire, include provision of portable fire extinguishers in Guard-cum-Brake Van, Air Conditioned Coaches and Pantry Cars in all trains, improved materials for electrical fittings and fixtures such as Miniature Circuit Breakers (MCB), light fittings, terminal boards, connectors, etc., detailed instructions to zonal railways for observance of safe practices in handling of pantry cars and for ensuring periodical inspection of electrical and Liquid Petroleum Gas (LPG) fittings in the pantry cars and intensive publicity campaigns to prevent the travelling public from carrying inflammable goods are regularly undertaken.

## ID proofs for travelling in reserved train compartments

- 292. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Railways are considering to make it mandatory to establish *bonafides* for travelling in any reserved train compartment;

- if so, the details thereof;
- whether it is also a fact that Railways have approved many more proofs (c) for identity in addition to the already approved set of IDs; and
  - if so, the details thereof? (d)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) Yes, Sir.

(b) With effect from 01.12.2012, one of the passengers booked on a ticket for undertaking journey in any reserved class will have to produce any one of the prescribed proofs of identity failing which all the passengers will be treated as travelling without ticket and charged accordingly.

This provision shall, however, not affect the existing provision of Tatkal scheme where during the journey, the passenger is required to show the original proof of identity indicated on the ticket.

- Yes, Sir. (c)
- The number of prescribed proofs of identity have been increased from nine to ten by adding following identity card to the list of prescribed proofs of identity:-

"Photo identity cards having serial number issued by Public Sector Undertakings of State/Central Government, District Administrations, Municipal bodies and Panchayat Administrations."

## Developing sub-urban station of Jaipur

- †293. SHRI OM PRAKASH MATHUR: Will the Minister of RAILWAYS be pleased to state:
- whether there is any proposal under consideration of Railways to develop any sub-urban station of Jaipur, keeping in view the increasing traffic and passenger load at Jaipur junction;
  - if so, the details thereof; and (b)
  - if not, whether there is any prospective scheme in this regard? (c)

<sup>†</sup>Original notice of the question was received in Hindi.